
**Ram Prasad And Ors. Vs Addl. Dist. Judge Court No. 4 Spl. Judge
(E.C.Act) Sitapur And Ors**

Misc. Single No. 25879 Of 2019

Court: Allahabad High Court (Lucknow Bench)

Date of Decision: Dec. 18, 2019

Acts Referred:

Limitation Act 1963 " Section 3, 5#Code Of Civil Procedure 1908 " Section 2(2), 100, Order 20 Rule 6A, Order 41, Rule 1, Order 41 Rule 3A, Order 41 Rule 9#Constitution Of India, 1950 " Article 227

Citation: (2019) 12 AHC CK 0088

Hon'ble Judges: Rajan Roy, J

Bench: Single Bench

Advocate: Vidya Bhushan Pandey, Krishna Kumar

Final Decision: Dismissed

Judgement